

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 23126/2012

(Arising out of impugned final judgment and order dated 02/03/2012
in CMWP No. 46379/2000 passed by the High Court Of Judicature at
Allahabad)

SHIV SHANKARLAL SRRIVASTAVA

Petitioner(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

(with appln. (s) for exemption from filing O.T. and permission to
file additional documents and office report)
(For Final Disposal)

Date : 09/05/2016 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Petitioner(s)

Mr. D.K. Garg, Adv.
Dr. Monika Gusain, Adv.
Mr. Hariom Yaduvanshi, Adv.
Mr. Anil Kumar, Adv.

For Respondent(s)

Mr. P.N. Misra, Sr. Adv.
Mr. Abhishek Kumar Singh, Adv.
Mr. Abhish Kumar, Adv.UPON hearing the counsel the Court made the following
O R D E RList the matter after summer vacation, as prayed by
learned counsel for the petitioner.(DEEPAK MANSUKHANI)
COURT MASTER(RAJINDER KAUR)
COURT MASTER

Signature Not Verified

Digitally signed by
DEEPAK MANSUKHANI
Date: 2016.05.09
16:44:53 IST
Reason: